

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject:- Application for compassionate appointment of Shri Sunny Singh son of Late Shri Man Singh (Ex-Usher), High Court of J&K and Ladakh R/o Hiller Jhatgalli, Tehsil Rajgarh, District Ramban at present Ganga Nagar, Bantalab, Jammu.

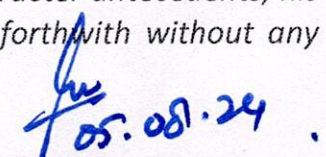
ORDER

No. 1198 of 2024/RG/NG-697(P) dated: 05-08-2024

Shri Sunny Singh son of Late Shri Man Singh R/o Hiller Jhatgalli, Tehsil Rajgarh, District Ramban at present Ganga Nagar, Bantalab, Jammu is hereby temporarily appointed as Orderly in the High Court of Jammu & Kashmir and Ladakh, on compassionate grounds under S.O. 429, "**The Jammu and Kashmir Rehabilitation Assistance Scheme, 2022**" in pay level-SL1 (14800-47100) against the available vacancy. However, his appointment is subject to the following conditions:

- i) *The appointee shall join in the office of Registrar General, High Court of Jammu & Kashmir and Ladakh at Srinagar within a period of 21 days from the date of issuance of this order, and Registry shall get all the testimonials/character antecedents of the appointee verified from the concerned authorities before drawing his salary.*
- ii) *In case, he fails in verification of documents and/or character antecedents, his appointment shall be deemed to have been revoked forthwith without any notice.*

By Order.


(Shahzad Azeem)
Registrar General

No. 31898-914 of 2024/RG/NG Dated: 05-08-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Registrar (Recruitment), High Court Main Wing, Srinagar.
6. Director Finance, High Court of J&K and Ladakh, Srinagar
7. Joint Registrar, Legal Section, High Court Main Wing, Jammu
..... for information
7. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
8. Assistant Registrar (Accounts), High Court Main Wing, Jammu
9. Accounts Officer, High Court Wing, Jammu/Srinagar for information.
10. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
11. Naazir, High Court Main Wing, Srinagar for information and n/a.
12. Shri Sunny Singh son of Late Shri Man Singh (Ex-Usher), High Court of J&K and Ladakh R/o Hiller Jhatgalli, Tehsil Rajgarh, District Ramban at present Ganga Nagar, Bantalab, Jammu for information and compliance.
13. Order Book.


Registrar General